

# OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

## ORDER

On successfully qualifying the 'Typing Test' held on 21.03.2022, the following 'Junior Judicial Assistants' appointed on Compassionate Grounds are entitled for release of Annual Increment as per Rule 26 of FRSR Part-I and para (6) (b) of OM No.14020/2/91-Estt.(D) dated 29<sup>th</sup> September, 1992 w.e.f. the dates of passing the Type Test as mentioned against their names:

Sl. No.	Name (Ms./Sh.)	Father's/Husband's Name (SH.)	Type Test Passed
1	Alka	Ram Niwas	21.03.2022
2	Mohit	Ramesh Chander	21.03.2022
3	Ria Mal	Budhishwar Mal	21.03.2022

9  
06.5.22

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. F.A(III)/T.T./(Comp.Appnt.)/Admn.II/2022/33383-403 Delhi, Dated the \_\_\_\_\_

Copy forwarded for information & necessary action to:

1. The Drawing & Disbursing Officer, Accounts Branch, Central, Tis Hazari Courts, Delhi & South-East, Saket Courts, New Delhi.
2. The concerned Pay & Accounts Officer, GNCT, Delhi.  
(Through concerned Accounts Branches)
3. Dealing Officials, **Personal Files (JJAs)** and **S&P (JJAs)**, Admn. Branch-II (C), THC, Delhi.
4. Administrative Officer (Judicial), **ACR Cell** and **Recruitment Cell**, THC, Delhi.
5. PS to undersigned.
6. Dealing Officials, LAYERS, Administration Branch-I (Central), THC, Delhi with the directions **to provide place of posting of the aforesaid officials** to the R&I Branch (C), THC, Delhi.
7. The officials concerned.
8. For uploading on LAYERS.
- ✓ For uploading on Centralized Website thorough LAYERS.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi